

किया गया है कि इसमें कितने भारतीय कर्मचारी काम करेंगे और कितने विदेशी कर्मचारी काम करेंगे ?

**श्री मनुभाई शाह :** इसमें सारे हिन्दुस्तानी कर्मचारी रहेंगे । थोड़े से सोवियत स्पेशलिस्ट कुछ दिनों तक रहेंगे । हमारा यहां पर एक दो करोड़ रुपया लगाकर एक और संशोधन केन्द्र स्थापित करने का विचार है जहां हमारे नौजवान रिसर्च कर सकें ।

**Shr Indrajit Gupta:** When the scheme is completed, that is, when these four plants are constructed, will the requirements of our country in respect of these antibiotics be fully met and will there be anything extra left for export also?

**Shri Manubhai Shah:** We shall not only make the country self-sufficient in this basic life-saying drug but we shall also be able to export a substantial portion if it.

**श्री अन्तार हरवानी :** चूंकि यह ड्रग इंस्टीट्यूट खोला जा रहा है और इसके लिए बहुत ज्यादा बन्दरों की जरूरत होगी, तो क्या सरकार बन्दरों के एक्सपोर्ट को बैन करने जा रही है ?

**श्री मनुभाई शाह :** इसमें ऐसी मैडीसिन्स तैयार नहीं की जायेंगी जिनमें बन्दरों की जरूरत हो । इसमें तो एंटी बायटिक्स दवाएं बनायी जायेंगी जिनमें बन्दरों की जरूरत नहीं होती ।

**श्री रघुनाथ सिंह :** मैं यह जानना चाहता हूँ कि यहां की औषधियों के वास्ते हमारे क्षेत्र में हरबेरियम की भी कोई योजना है ?

**श्री मनुभाई शाह :** हरबेरियम के लिए हम हिन्दुस्तान के ६ अलग अलग हिस्सों में ड्रग फार्म स्थापित करना चाहते हैं जैसे चकराता हिस्ल में उत्तर प्रदेश में, काश्मीर में, मद्रास के और दारजिलिंग में । इन ६ जगहों पर पांच-पांच और दस दस हजार एकड़ के ड्रग फार्म

खोले जायेंगे जहां हरबेरियम बनाये जायेंगे और फाइटो कैमिकल्स बनाये जायेंगे ।

#### Colony for East Pakistan Refugees In Delhi

\*79. **Shri P. G. Deb:** Will the Minister of Rehabilitation be pleased to state:

(a) whether any progress has been made regarding the establishment of a colony for east Pakistan refugees in Delhi; and

(b) if so, the details thereof?

**The Deputy Minister of Rehabilitation (Shri Naskar):** (a) and (b). Yes, estimates for the development of the colony involving an expenditure of about Rs. 35.48 lakhs have been sanctioned. Tenders for levelling the area have also been invited by the Central Public Works Department, and estimates for other services are under preparation.

**Shri P. G. Deb:** I would like to know as to why the matter was delayed for so long.

**Shri P. S. Naskar:** The matter was not delayed. The expenditure was sanctioned in the current Budget. The C.P.W.D. is taking over the work. A lot of preliminary work had to be done.

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** I might add that when the first plan was prepared, I think it ultimately turned out that there was some mistake in it. So, that plan had to be revised. Possibly that might have caused a little delay.

**Shri P. G. Deb:** May I know whether during the election campaign the hon Minister promised the East Pakistan refugees that he will be having a colony for them in Delhi?

**Shri Mehr Chand Khanna:** Sir, I have just now been blamed that the scheme has been delayed. This scheme was sanctioned more than a

year or two ago and my explanation was asked for just now. I do not know how the elections come into the picture.

**Shri S. M. Banerjee:** I want to know whether there is any scheme to pay any sort of compensation for house-building to those East Bengal refugees who did not get that or any rehabilitation allowance outside Bengal.

**Shri Mehr Chand Khanna:** The hon. Member has asked a different question. We are dealing with the construction of a colony in Delhi and not with payment of compensation to displaced persons from East Pakistan.

**Shrimati Ronuka Ray:** How many refugees will be accommodated in this Colony and how much time will it take to complete it?

**Shri P. S. Naskar:** The plots will be developed in different sizes, 200 sq. yds., 400 sq. yds. and 800 sq. yds. In the total, about 1,500 plots will be developed. As regards the time it is for the C.P.W.D.

**Shri Mehr Chand Khanna:** We are pursuing the matter vigorously with the C.P.W.D.

**Shri S. M. Banerjee:** May I know whether similar colonies are going to be established in other parts of the country? Why Delhi particularly?

**Shri Mehr Chand Khanna:** As for as the Ministry of Rehabilitation is concerned my own feeling in the matter is that it is fast coming to an end there can be no question of setting up any new colonies. We have done our rehabilitation work, both in the western and in the eastern side; there may be only some residuary problem. But we do not propose to set up any new colonies now.

**An Hon. Member:** Farewell ceremony!

**Shri S. M. Banerjee:** There are nine lakhs of East Pakistan refugees who receive no doles, nothing. What is going to be their fate? Do Gov-

ernment propose to build houses for them? Is there any such scheme or is it only in Delhi

**Shri Mehr Chand Khanna:** We have not been approached during the last fifteen years about this. If Mr. Banerjee thinks that after fourteen or fifteen years we are going to take this into consideration I am afraid I totally disagree with him.

#### Newsprint Control Order

\*81. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian and Eastern Newspapers Society has urged for the withdrawal of Newsprint Control Order and change of import policy in this regard; and

(b) if so, the reaction of Government thereto?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The Executive Committee of the Indian and Eastern Newspapers' Society passed a Resolution on the 19th January, 1962, appealing to the Government to withdraw the Newsprint Control Order and appointing a Special Committee to secure the reversal of the policy implicit in the Public Notice that was issued for regulating the consumption of newsprint. Since then the members of the Special Committee have had two discussions with the officers of the Commerce and Industry and Information and Broadcasting Ministries. In the light of these discussions the question of amending clause 3(3) of the Newsprint Control Order is under consideration. The amendment is intended to make the intention clear that a consumer of newsprint would be free to consume all the newsprint that he may have in his custody, duly authorised without any restriction. The question whether and what modifications, if any, would be desirable in the Public Notice referred to above is also under consideration.